

**Central Administrative Tribunal
Principal Bench, New Delhi.**

C.P. No. - 134/2016

New Delhi this the 01st day of March, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Prem Singh, AE (E),
Aged about 55 years,
S/o Sh. Tara Singh,
R/o A-19, Ramprastha,
Ghaziabad-201011.
(By Advocate: Mr. M.K. Bhardwaj)

... Petitioner

Versus

1. Sh. Sunil Arora,
Secretary,
Ministry of I&B,
5th Floor, Shastri Bhawan, New Delhi-110001.
2. Sh. Jawahar Sircar,
CEO,
Prasar Bharti,
PTI Building, 2nd Floor, Parliament Street,
New Delhi-110001.
3. Sh. F. Saharyar,
Director General,
All India Radio, Akashvani Bhawan,
Parliament Street, New Delhi-110001.
4. Sh. Jagdish Bhagat,
Chief Engineer (C),
Civil Construction Wing, All India Radio,
6th Floor, Soochna Bhawan, CGO Complex,
New Delhi-110003.
5. Sh. Ashim Khurana,
Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110001.

6. Sh. Rattan Singh,
Serving as EE(E) Current Duty Charge,
O/o EE(E)I CCW AIR, 8th floor,
Soochana Bhawan, CGO Complex, New Delhi.

7. Sh. Ravi Dutt,
Serving as EE(E) Current Duty Charge,
O/o EE(E), CCW AIR, Sec-42A,
Chandigarh-160036. ... Respondents

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J)**

When this CP is taken up for hearing, learned counsel for the petitioner seeks leave of this Tribunal to withdraw the CP with liberty to avail the remedies available to him, in accordance with law. Accordingly, the CP is dismissed as withdrawn with the liberty as aforesaid. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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